

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO. 3576

TO BE ANSWERED ON APRIL 04, 2022

UPROOTING OF TREES IN CENTRAL VISTA PROJECT

NO. 3576.

SHRI JOHN BRITTAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that several hundreds of trees are to be uprooted for the ongoing Central Vista project;
- (b) if so, the details thereof;
- (c) the steps taken to protect the environment; and
- (d) the details of the environmental impact study and the Expert Appraisal Committee's decision?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): No tree has been felled/ cut in various projects under the Central Vista Development / Redevelopment Master Plan. Till date 1,051 trees have been transplanted at other locations.

(c): Due care is taken to keep the affected trees to absolute minimum essentially required for construction activity. Compensatory plantation of ten times of the trees to be transplanted is also being done within Delhi. Other measures taken to protect the environment are recycling of waste water through Sewerage Treatment Plant (STP), ground water recharge, low flow fixtures to conserve water, energy efficient Light Emitting Diode (LED) lights, use of electrical equipment conforming to Energy Conservation Building Code (ECBC) norms, solid waste management, dust mitigation measures, etc.

(d): Comprehensive Environment Impact Assessment (EIA) has been done for various buildings being constructed under the Central Vista Development / Redevelopment Master Plan. Environment Clearance (EC) for New Parliament Building was granted by Ministry of Environment, Forests and Climate Change on recommendation of Expert Appraisal Committee on 17.06.2020. EC for Common Central Secretariat Buildings and other buildings was granted on 31.05.2021.
